

Roll Nos. of candidates shortlisted for Interview for the post of Manager in Gr.'B' Technical (Civil) and Manager in Gr.'B' Technical (Electrical) for which Written Examination was held on November 11, 2012

The following candidates who are shortlisted for interview are advised to send the Xerox copies of the certificates in support of their (a) Date of Birth, (b) Educational Qualifications (c) Experience and (d) Caste Status (in case of OBC candidates) to **The General Manager, Reserve Bank of India Services Board, Reserve Bank of India Building, 3rd floor, Opp. Mumbai Central Railway Station, Byculla, Mumbai 400 008** by Courier/Speed Post immediately so that it reaches the Board's office by **December 28, 2012**.

All the shortlisted candidates are also requested to take a print out of the relevant proforma given below or fill the forms (hardcopies) sent to them by speed post. The forms alongwith copy of above mentioned certificates may be sent to the above address so that it reaches by **December 28, 2012**:

- (i) General/OBC Category candidates - 5 copies of Attestation Form (all in original) and 6 copies of Bio-data.
- (ii) OBC candidates - In addition to (i) above, OBC Declaration in original and a copy of latest OBC Caste certificate as per the prescribed format.

Manager in Gr.'B' Technical (Civil) Roll Nos. of Candidates shortlisted for Interview	Manager in Gr.'B' Technical (Electrical) Roll Nos. of Candidates shortlisted for Interview
1307300003	1308300001
1507300004	1505300001
2507300016	1507300003
2505300019	2007300003
2705300001	2607300004
2705300012	2907300004
2906300002	
2907300005	

INTERVIEW DATES :

Manager in Gr.'B' Technical (Civil) - Interviews will be held at 9.30 am on **January 7, 2013** (Monday) for all the above candidates at Reserve Bank of India Services Board's Office at Reserve Bank of India Building, 3rd floor, Opp. Mumbai Central Railway Station, Byculla, Mumbai 400 008.

Manager in Gr.'B' Technical(Electrical) - Interviews will be held at 9.30 am on **January 7, 2013** (Monday) for all the above candidates at Reserve Bank of India Services Board's Office at Reserve Bank of India Building, 3rd floor, Opp. Mumbai Central Railway Station, Byculla, Mumbai 400 008.

All these candidates are also being advised (along with the above referred forms) individually.

The shortlisted candidates may please note that their being called for interview is subject to their fulfilling the eligibility criteria as per the advertisement (supported by relevant documents).

RESERVE BANK OF INDIA
CENTRAL OFFICE

**HUMAN RESOURCE MANAGEMENT
DEPARTMENT
Mumbai - 400 001.**

Affix signed passport size
(5 cm. x 7 cm. approx)
photograph

Tel. / Mob. No.: _____

ATTESTATION FORM

Warning

1. The furnishing of false information or suppression of any factual information in the Attestation Form would be a disqualification and is likely to render the candidate unfit for employment in the Bank.
2. If detained, convicted, debarred, etc. subsequent to the completion and submission of this form, the details should be communicated immediately to the Bank or the authority to whom the attestation form has been sent earlier, as the case maybe, failing which it will be deemed to be a suppression of factual information.
3. If the fact that false information has been furnished or that there has been suppression of any factual information in the attestation form, comes to notice at any time during the service of the person, his/her services would be liable to be terminated without any notice or compensation in lieu thereof.

1. Name in full (in block capitals) with aliases, if any. (Please indicate if you have added or dropped at any stage any part of your name or surname)	Surname	Name
2. Present address in full (i.e. Village, Thana and District or House Number, Lane/Street/Road and Town)		
	PIN	<input type="text"/> <input type="text"/> <input type="text"/> <input type="text"/> <input type="text"/> <input type="text"/>
3. (a) Home address in full (i.e. Village, Thana and District or House Number, Lane/Street/Road and Town and name of the District Headquarters). (b) If originally a resident of Pakistan the address in that country and the date of migration to Indian Union.	(a)	
		PIN <input type="text"/> <input type="text"/> <input type="text"/> <input type="text"/> <input type="text"/> <input type="text"/>
	(b)	
		PIN <input type="text"/> <input type="text"/> <input type="text"/> <input type="text"/> <input type="text"/> <input type="text"/>

4. Particulars of places (with periods of residence) where you have resided for more than one year at a time during the preceding five years. In case of stay abroad (including Pakistan), particulars of all places where you have resided for more than one year after attaining the age of 21 years, should be given.

From		To		Residential addresses in full (i.e. Village, Thana & District or House No., Lane/Street Road & Town)	Name of the District Headquarters of the place mentioned in the preceding column
Mth	Yr.	Mth	Yr.		

-
- (b) If the previous employment was under the Government of India/a state Government/an Undertaking owned or controlled by the Govt. of India or a State Government/an Autonomous Body/a University/a local body;

If you had left service on giving a month's notice under rule 5 of the Central Civil Services (Temporary Services) Rules, 1949, or any similar corresponding rules, were any disciplinary proceeding framed against you, or had you been called upon to explain your conduct in any matter at the time you gave notice of termination of services, or at a subsequent date, before your services were actually terminated?

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- (12) (a) Have you ever been arrested, prosecuted, kept under detention or bound down/fined, convicted by a court of law for any offence, or debarred/disqualified by any Public Service Commission or any institution from appearing at its examination/selection or debarred from any examination, rusticated by any University or any other educational authority/institution?
- (b) Is any case pending against you in any court of law, University or any other educational authority/institution at the time of filling up this attestation form?

(If the answer to (a) or (b) is 'Yes' full particulars of the case, arrest, detention, fine, conviction, sentence, etc. and the nature of the case pending in the Court/University/Education authority etc. at the time of filling up of this form should be given)

(Note: Please also see the 'Warning' at the top of this attestation form)

13. References

Names and addresses of: (1)

- (a) two responsible persons of
of your locality (OR)
- (b) two persons to whom you
are known

PIN

The references should be other (2)
than relatives and should be
known to you for more than three years

PIN

I certify that the foregoing information is correct and complete to the best of my knowledge and belief. I am not aware of any circumstances which might impair my fitness for employment under Government/Bank.

Place:

Date:

Signature of candidate

**(NOTE: PLEASE DO NOT LEAVE ANY COLUMN AND SUBCOLUMN BLANK/UNFILLED.
YOU MUST WRITE EITHER 'YES' OR 'NO'. DO NOT WRITE NOT APPLICABLE)**

IDENTITY CERTIFICATE

Certificate to be signed by any one of the following

- (I) Gazetted Officers of Central or State Government;
- (ii) Member of Parliament of State Legislature belonging to the Constituency where the candidate or his/her parent / guardian is ordinarily resident;
- (iii) Sub-Divisional Magistrates/Officers;
- (iv) Tehsildars or Naib/Deputy Tehsildars authorised to exercise magisterial powers;
- (v) Principals and Head Masters of the recognised School/College/Institution where the candidate studied last;
- (vi) Block Development Officers;
- (vii) Post Masters; and
- (viii) Panchayat Inspector

Certified that I have known Shri/Shrimati/Kumari _____
son/daughter of Shri _____ for the last _____ years _____
months and that to the best of my knowledge and belief the particulars furnished by him/her are correct.

Signature _____

Designation or status _____

& address _____

(Rubber stamp of office)

Place : _____

Date : _____

TO BE FILLED BY THE OFFICE

Name, designation and address
of the appointing authority.

Reserve Bank of India

Post for which the candidate is being
considered.:

RESERVE BANK OF INDIA SERVICES BOARD
BYCULLA
MUMBAI - 400 008.
BIO - DATA FORM

Affix a
signed latest
passport size
photograph

POST APPLIED FOR _____ MEDIUM OF INTERVIEW: _____ ROLL NO. _____

1. Name in full Shri/Smt./Kum. _____
 (As recorded in Matriculation or equivalent certificate; in case of change in name, please produce necessary documentary evidence)

2. Present Postal address: _____ Nearest Railway Station: _____

3. Father's/Husband's name and Occupation: _____

4. Category:
 (Tick (✓) the appropriate box) in case of
 a) SC ST OBC GENERAL
 b) Physically Handicapped Candidate
 Orthopaedically handicapped Hearing impaired Visually handicapped

4A. Whether you belong to minority community? : Yes / No.
 If so please indicate which community : Buddhist/Christian/Muslim/Sikh/Zoroastrian

5. Nationality: _____

6. Ex-serviceman: Yes / No Migrant: Yes / No Staff : Yes / No

7. Date of Birth in Christian Era: _____

8. Academic/Technical/Professional qualification
 (Matriculation / S.S.C. Examination onwards)

Examinations Passed	College / School	Year of Passing	Examination Body (Board / University etc.)	Main Subject	No. of attempts made	Exact % of marks with fractions	Class Grade* and Rank
1.							
2.							
3.							
4.							
5.							
6.							

* In case of Grade exact numerical equivalent to be supported by a certificate from appropriate authority.

9. (a) Particulars of very high academic or professional qualifications/experience of value to the Bank.

(b) * Gross Salary per month drawn from previous / existing employer (As shown in column 13)

(c) Whether on the basis of (a) & (b) the candidate would desire to have advance increment/s in the pay scale offered, if selected. If so, how many and the justification for the request.

10. Particulars of Prizes / Medals /
Scholarship obtained

11. Proficiency in sports / extra curricular activities
(including credits & distinctions obtained, if any)

12. Knowledge of Languages other than English (indicated by a tick (✓) mark)

Language	Can Speak	Can read	Can write	Examination passed, if any

13. Particulars of present and previous employment

Name & Address of employer	Period		Designation and nature of duties	Gross Salary drawn p.m.	Reason for leaving
	From	To			

14. Previous attempts for recruitments for post advertised by Reserve Bank of India Services Board

- (a) Name of the Post
(b) Date of Examination
(c) Whether called for interview and the final result.

15. Have you ever been debarred or disqualified by any Public Service Commission / any other Recruitment Board including **R.B.I. Services Board** for any of their Examination/Selections? If answer to above is "Yes" give details Yes / No

16. (a) Are you free from debt? Yes / No
(b) If you are under any liability to repay money advanced by any institution or party for your education or for any other purpose, state the particulars.
If answer to (a) is "No" answer question (b) clearly

17. Additional particulars which the candidate may like to furnish

18. Particulars of copies of certificates enclosed:

- | | |
|----|----|
| 1. | 4. |
| 2. | 5. |
| 3. | 6. |

I certify that the particulars furnished above are true, correct and complete to the best of my knowledge and belief. I also certify that I fulfill the eligibility criteria laid down for the post in the relative advertisement in all respects. I am not aware of any circumstances which might impair my fitness for employment in the Bank.

Place:

Signature of the Candidate

Date:

घोषणा / DECLARATION

“मैं _____ पुत्र/पुत्री श्री _____

निवासी ग्राम/कस्बा/शहर _____ जिला _____ राज्य _____

एतद्वद्वारा यह घोषित करता/करती हूँ कि मैं _____ समुदाय का/की हूँ जो कि कार्मिक और प्रशिक्षण विभाग के दिनांक 08.09.1993 के कार्यालय - जापन सं.36012/22/93-स्था. (एस.सी.टी.) में निहित आदेश के अनुसार सेवाओं में आरक्षण के प्रयोजन से भारत सरकार वद्वारा एक पिछडे वर्ग के रूप में मान्य है। मैं यह भी घोषित करता/करती हूँ कि मैं दिनांक 08.09.1993 के उपर्युक्त संदर्भित कार्यालय जापन की अनुसूची के कॉलम 3 में उल्लिखित व्यक्तियों /वर्गों (सम्पन्न वर्ग) से संबंधित नहीं हूँ।”

I, _____ son/daughter of Shri _____ resident of Village/Town/City _____ District _____ State _____ hereby declare that I belong to the _____ community which is recognized as a backward class by the Government of India for the purpose of reservation in services as per orders contained in Department of Personnel and Training Office Memorandum No.36012/22/93-Estt.(SCT) dated September 08, 1993. It is also declared that I do not belong to persons/sections (Creamy Layer) mentioned in column 3 of the Schedule to the above referred Office Memorandum dated September 08, 1993.

हस्ताक्षर /Signature

नाम/Name :

पता /Address :

Form of Certificate to be produced by Other Backward Classes

This is to certify that Shri/Smt./Kum. _____

Son/Daughter of _____ of Village _____

District / Division _____ in the _____

State _____ belongs to the _____ community which is recognized as a backward class under the Government of India, Ministry of Welfare Resolution No. 12011/68-93/BCC (C), dated 10th September 1993 published in the Gazette of India Extra-ordinary Part I Section I dated 13th Sept. 1993. Shri/Smt./Kum. _____ and/ or his family ordinarily reside(s) in the _____ Dist./Divn. of the State. This is also to certify that he/she does not belong to the persons/sections (creamy Layer) mentioned in column 3 of the Schedule to the Government of India, Department of Personnel & Training O.M.No.36012/22/93-Estt.(SCT), dated 8.9.1993.

Dated :

District Magistrate

Deputy Commissioner etc. *

Seal

* (a) District Magistrate/Additional District Magistrate/Collector/Deputy Commissioner/Additional Deputy Commissioner/ Deputy Collector/Ist Class Stipendary Magistrate/ Sub-Divisional Magistrate/Taluka Magistrate/Executive Magistrate/Extra Assistant Commissioner (not below the rank of Ist Class Stipendary Magistrate).

(b) Chief Presidency Magistrate/additional Chief Presidency Magistrate/Presidency Magistrate

(c) Revenue Officer not below the rank of Tehsildar ; and

(d) Sub-Divisional Officer of the area where the candidate and/or his family normally resides.

Note : i) The term 'Ordinarily' used here will have the same meaning as in Section 20 of the Representation of the Peoples Act, 1950.

ii) Where the certificates are issued by Gazetted Officers of the Union Government or State Government they should be in the same form but Countersigned by the District Magistrate or Deputy Commissioner (Certificates issued by Gazetted Officers and attested by District Magistrate/Deputy Commissioner are not sufficient).